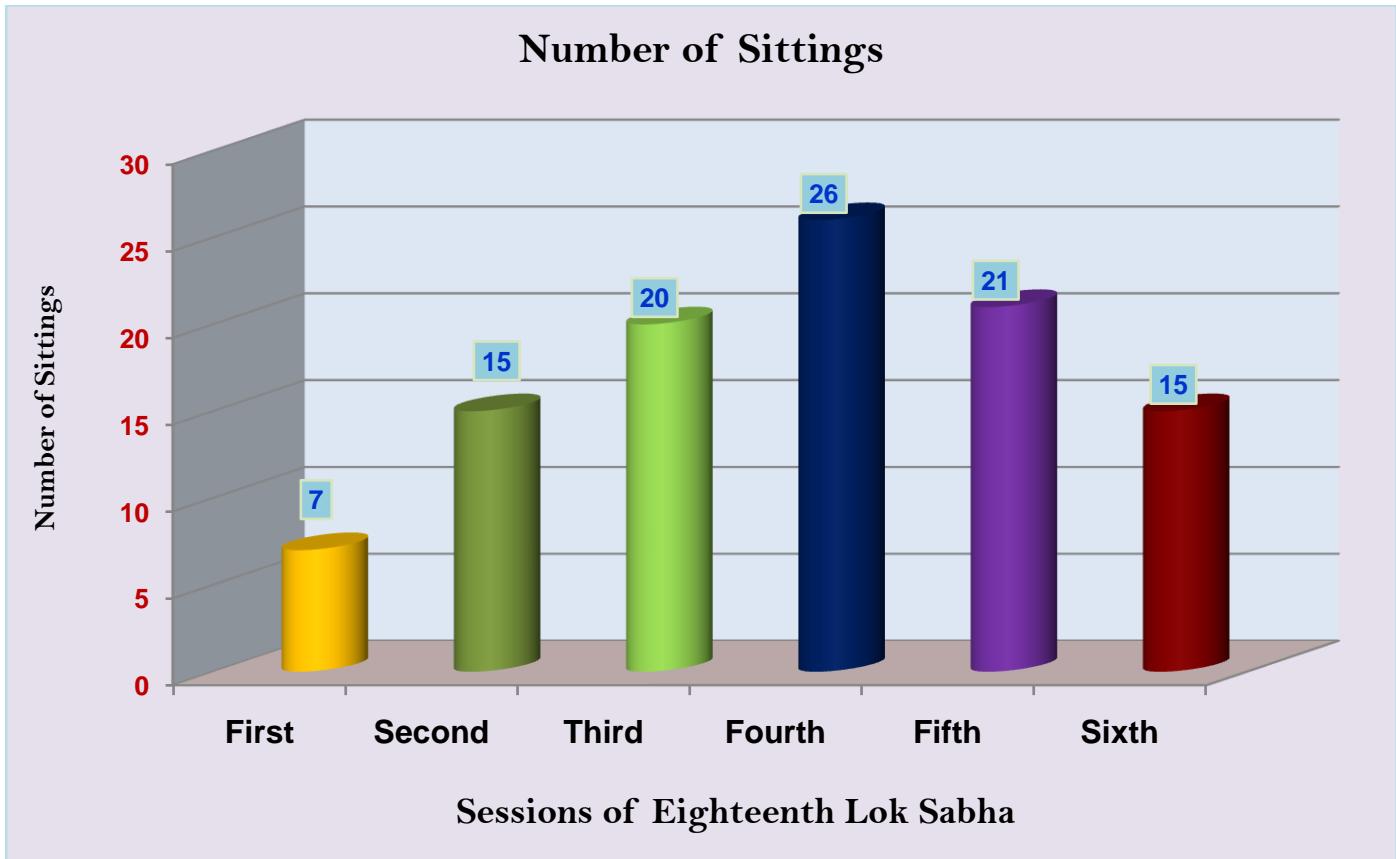


LOK SABHA SECRETARIAT

Media and Public Relations Branch

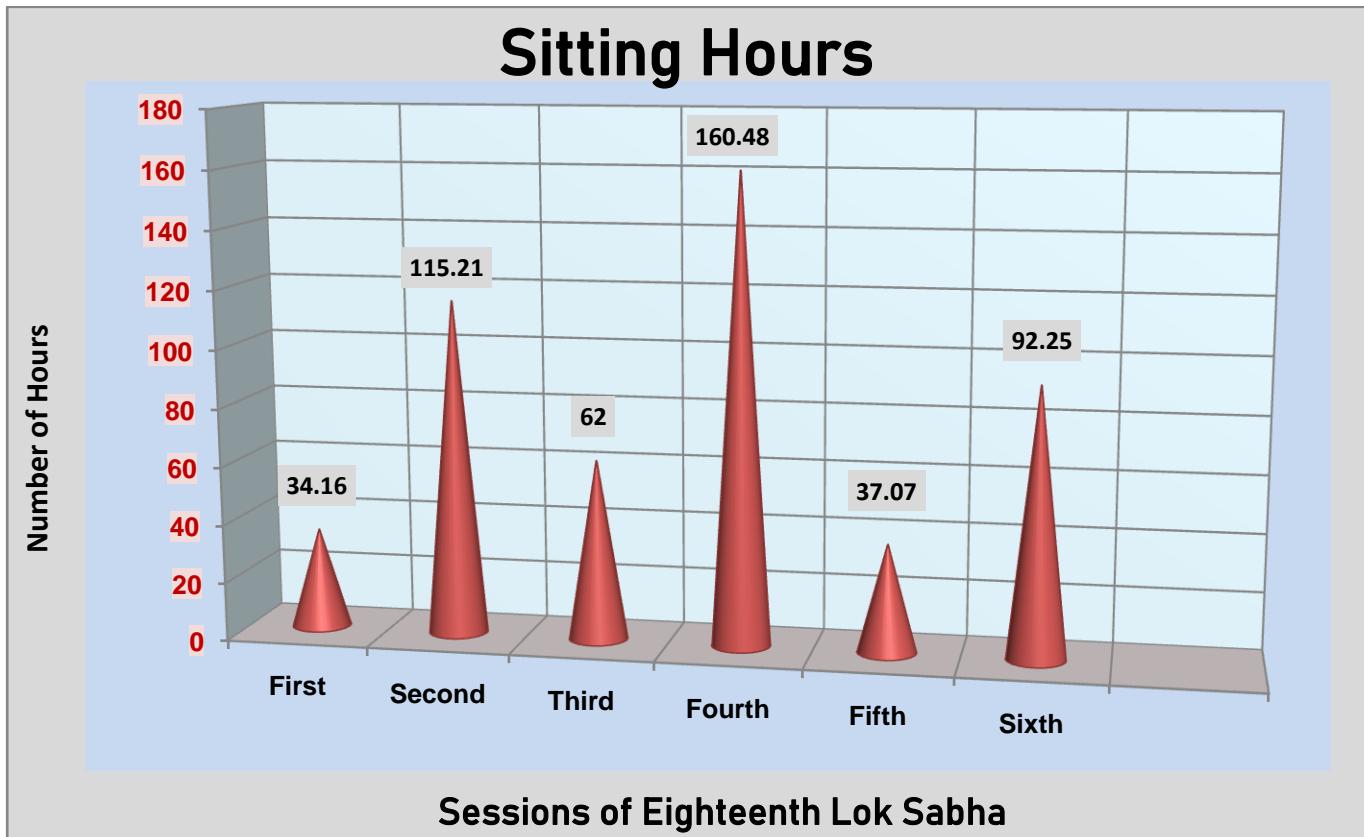
SIXTH SESSION OF EIGHTEENTH LOK SABHA: AN OVERVIEW*

1. Period of the Session (Sixth Session) **1 December, 2025 – 19 December, 2025**
2. Adjourned *sine die* on: **19 December, 2025**
3. Number of Sitting held (Sixth Session) **15 Sittings**



4. Total Number of Sitting Hours
(Sixth Session)

92 Hours 25 Minutes

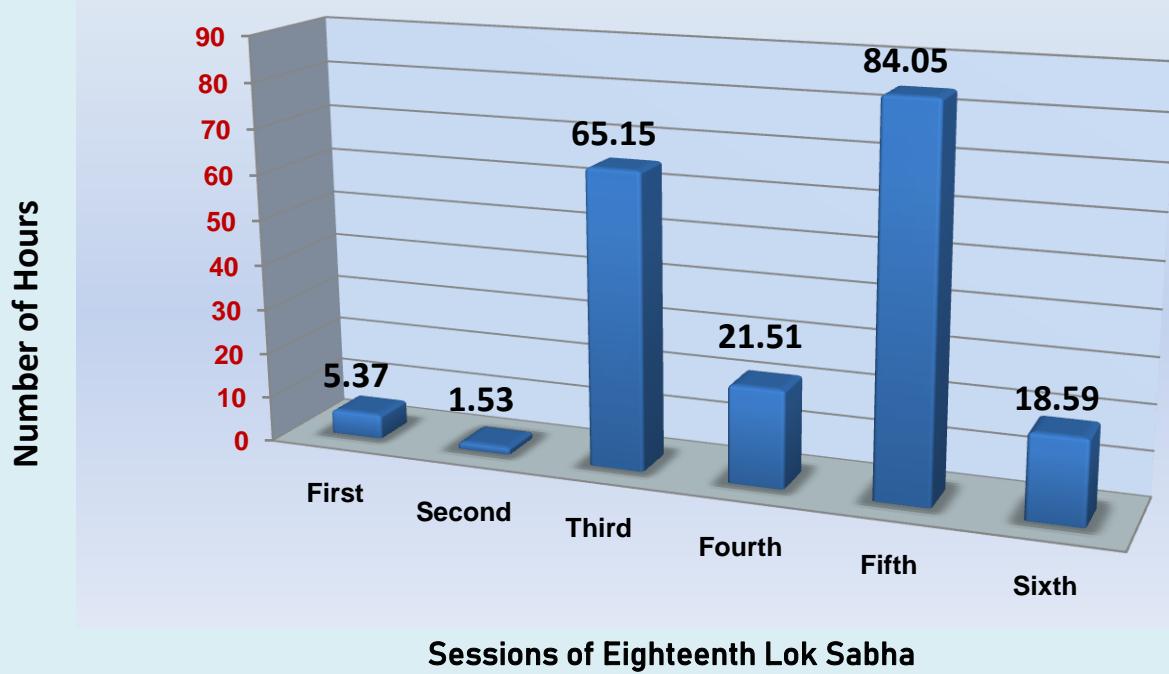


5. Time lost due to interruptions/forced adjournments (Sixth Session)

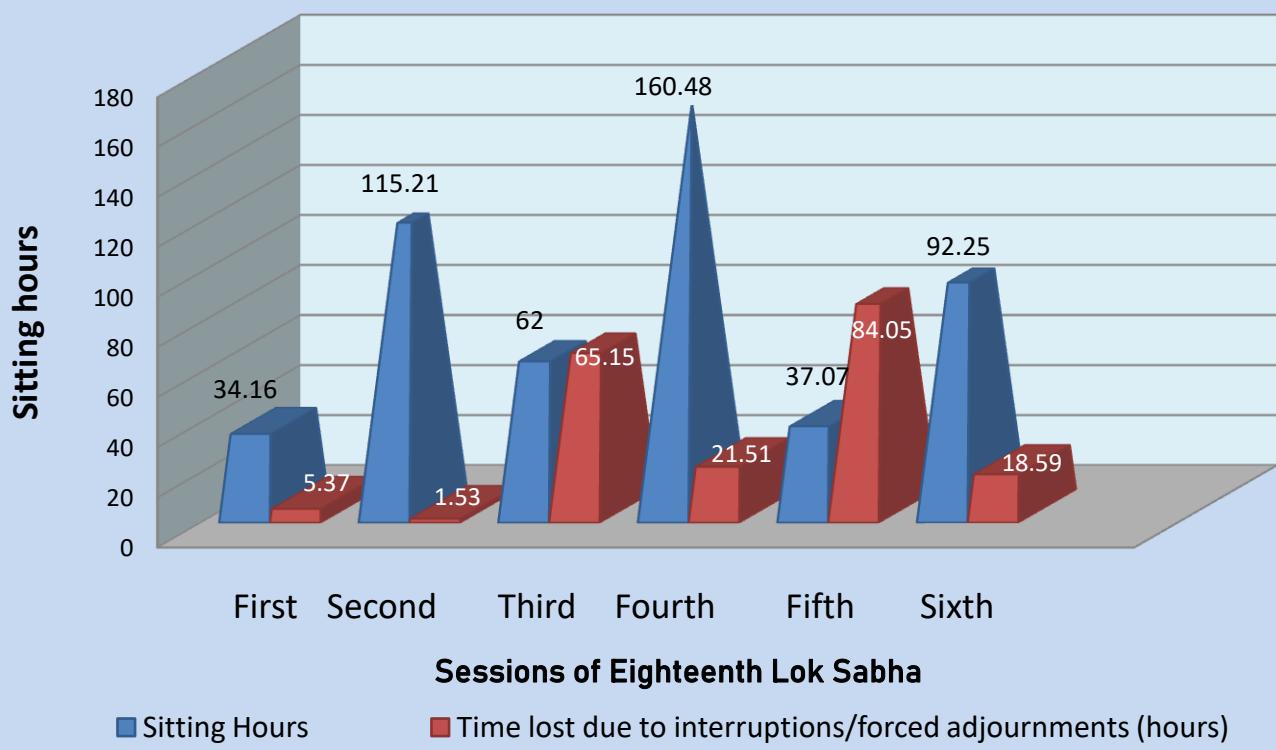
18 Hour 59 Minutes

SESSIONS OF EIGHTEENTH LOK SABHA	TIME LOST DUE TO INTERRUPTIONS/FORCED ADJOURNMENTS
First	5 Hours 37 Minutes
Second	1 Hour 53 Minutes
Third	65 Hours 15 Minutes
Fourth	21 Hours 51 Minutes
Fifth	84 Hours 05 Minutes
Sixth	18 Hours 59 Minutes

Time lost due to interruptions / forced adjournments

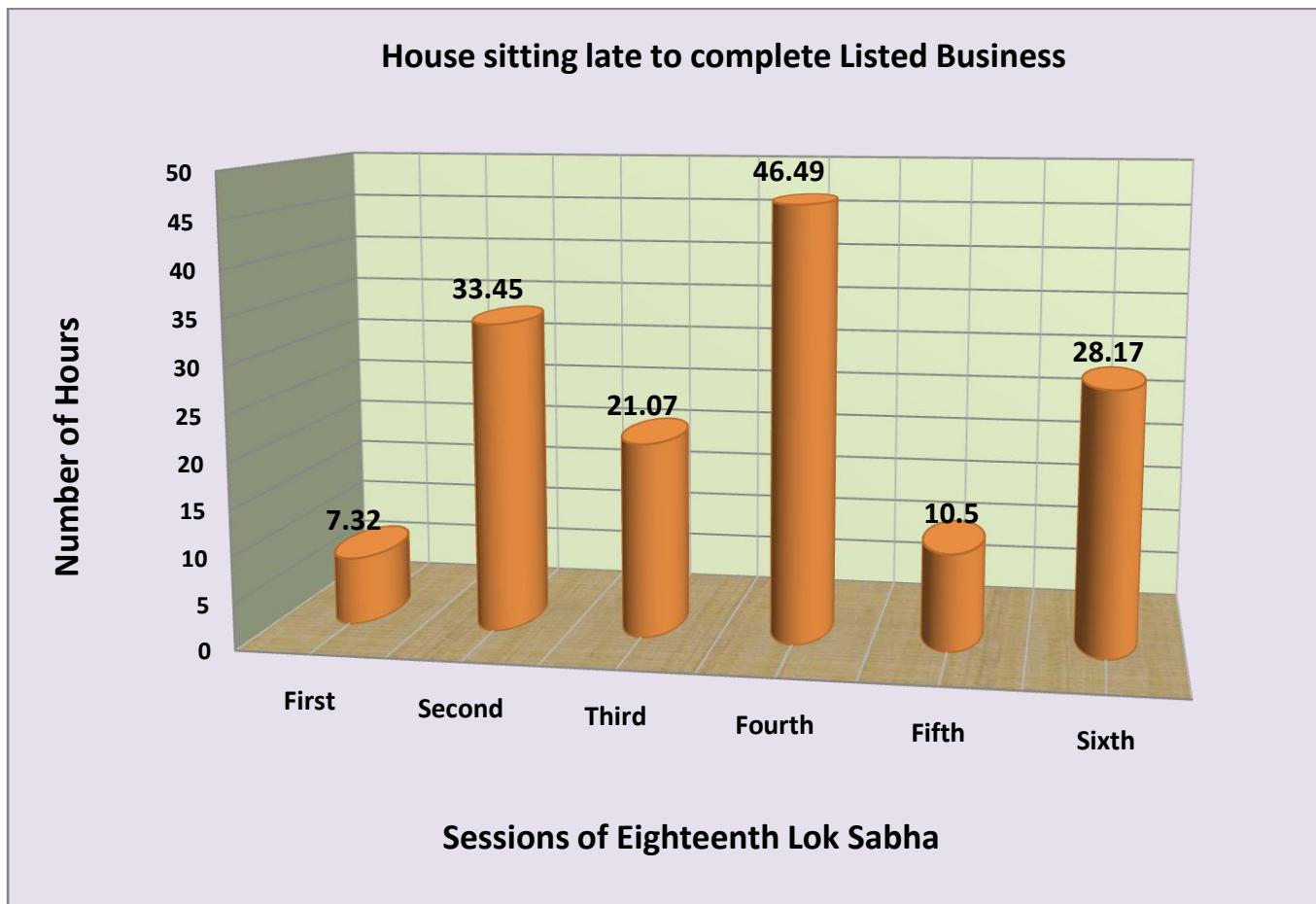


Sitting Hours and Time lost due to interruptions/forced adjournments



6. House sitting late to complete Listed Business (Sixth Session)

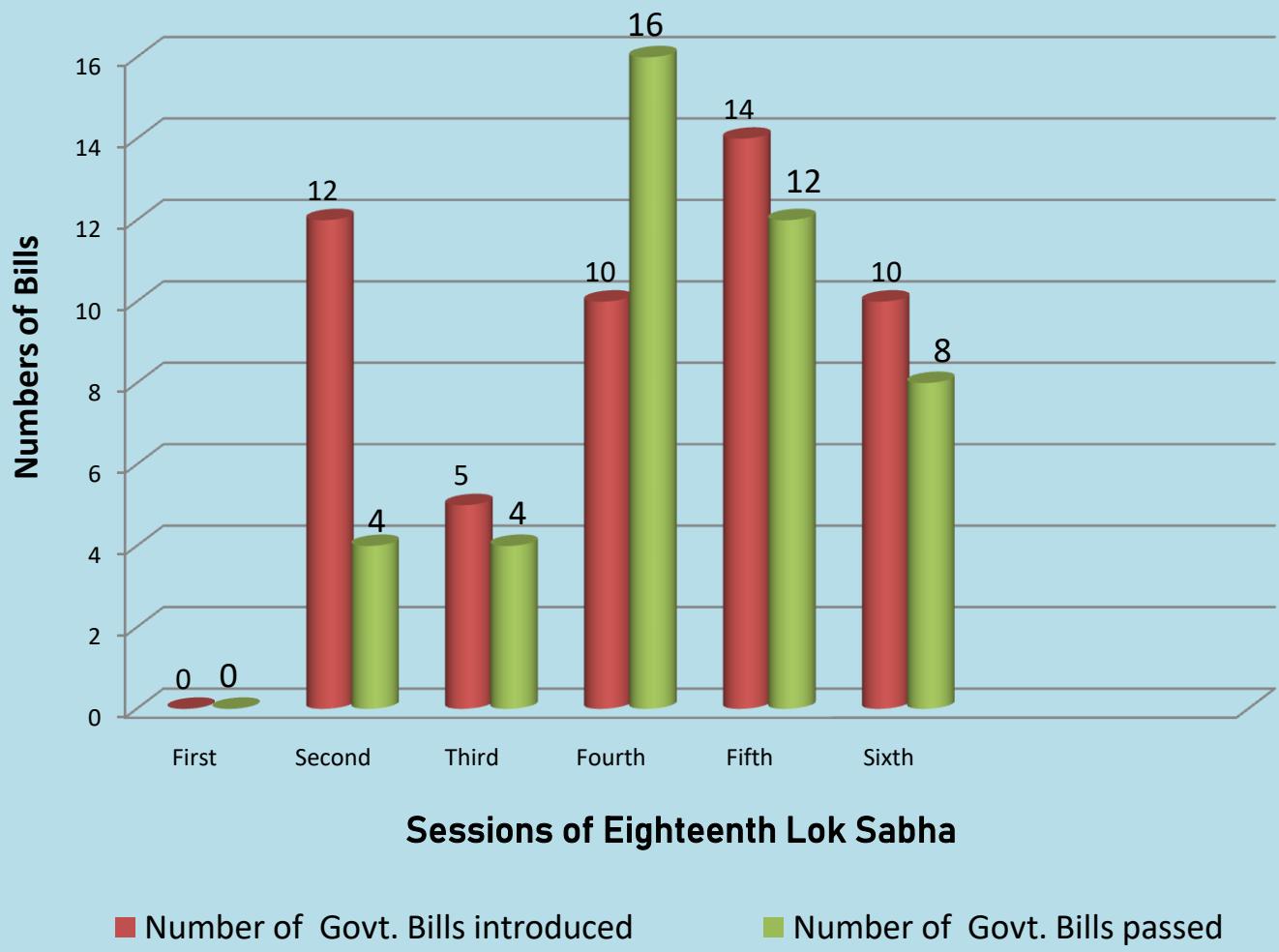
28 Hours 17 Minutes



7. Legislative Business – Government Bill

Sessions of Eighteenth Lok Sabha	Number of Government Bills introduced	Number of Government Bills passed
First	00	00
Second	12	04
Third	05	04
Fourth	10	16
Fifth	14	12
Sixth	10	08

Government Bills introduced / passed during the Session



GOVERNMENT BILLS – INTRODUCED [10]

SL. No.	Title of the Bill	Date of Introduction
1.	The Manipur Goods and Services Tax (Second Amendment) Bill, 2025	1.12.2025
2.	The Central Excise (Amendment) Bill, 2025	1.12.2025
3.	The Health Security se National Security Cess Bill, 2025	1.12.2025
4.	The Repealing and Amending Bill, 2025	15.12.2025
5.	The Viksit Bharat Shiksha Adhishthan Bill, 2025	15.12.2025
6.	The Sustainable Harnessing and Advancement of Nuclear Energy for Transforming India Bill, 2025	15.12.2025
7.	The Appropriation (No. 4) Bill, 2025	15.12.2025
8.	The Sabka Bima Sabki Raksha (Amendment of Insurance Laws) Bill, 2025	16.12.2025
9.	The Viksit Bharat - Guarantee for Rozgar and Ajeevika Mission (Gramin): VB - G RAM G (विकसित भारत - जी राम जी) Bill, 2025	16.12.2025
10.	The Securities Markets Code Bill, 2025	18.12.2025

GOVERNMENT BILLS – PASSED [8]

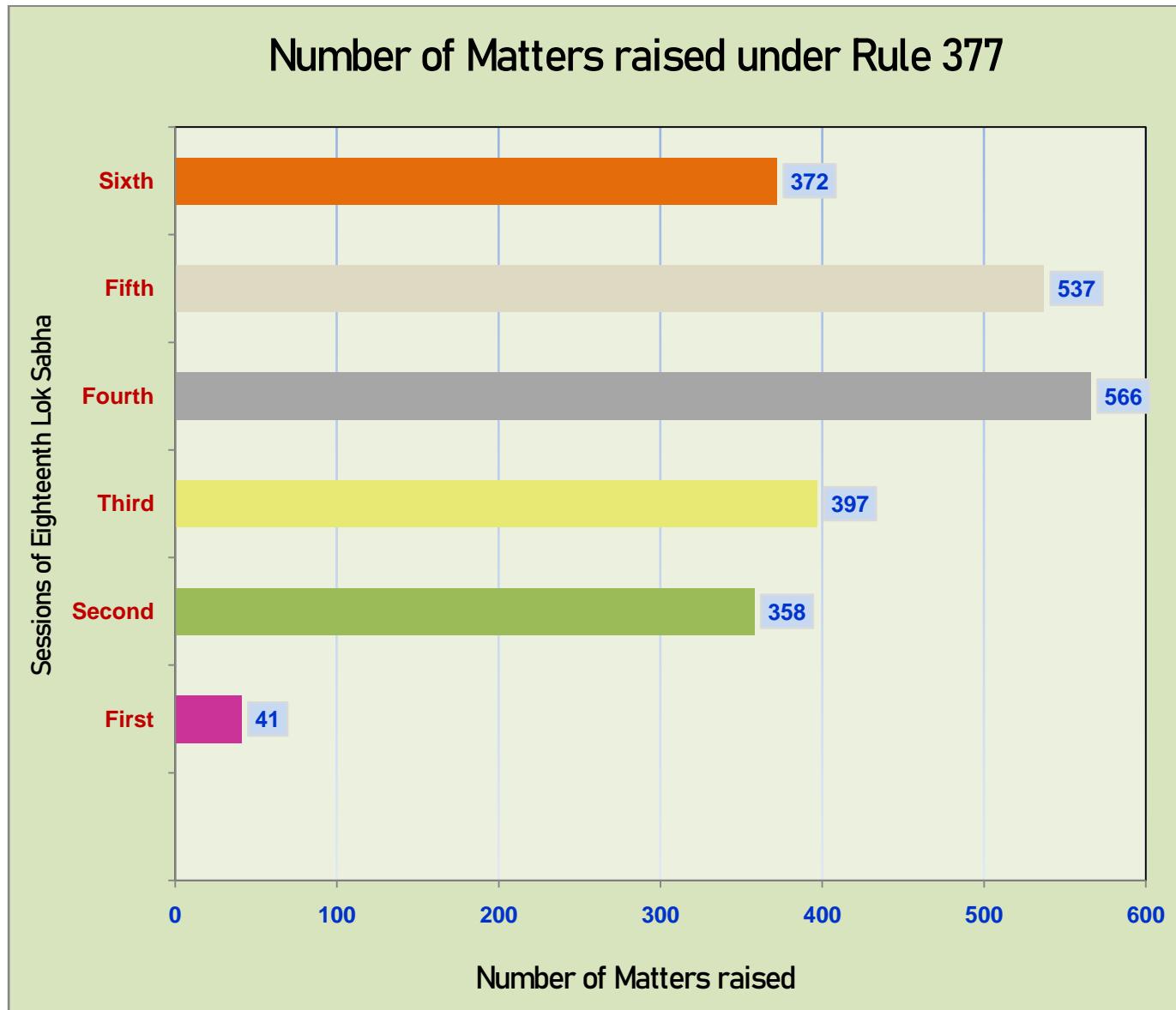
SL. No.	Title of the Bill	Passed on
1.	The Manipur Goods and Services Tax (Second Amendment) Bill, 2025	1.12.2025
2.	The Central Excise (Amendment) Bill, 2025	3.12.2025
3.	The Health Security se National Security Cess Bill, 2025	5.12.2025
4.	The Appropriation (No. 4) Bill, 2025	15.12.2025
5.	The Repealing and Amending Bill, 2025	16.12.2025
6.	The Sabka Bima Sabki Raksha (Amendment of Insurance Laws) Bill, 2025	16.12.2025
7.	The Sustainable Harnessing and Advancement of Nuclear Energy for Transforming India Bill, 2025	17.12.2025
8.	The Viksit Bharat – Guarantee for Rozgar and Ajeevika Mission (Gramin): VB – G RAM G (विकसित भारत - जी राम जी) Bill, 2025	18.12.2025

8. Legislative Business – Private Member's Bill (Sixth Session)

(i)	Introduced	137
(ii)	Discussed	Nil
(iii)	Part-discussed	Nil
(iv)	Passed	Nil

9. Number of matters raised under Rule 377*
(Sixth Session)

372



{Rule 377 stipulates that a member who wishes to bring to the notice of the House a matter which is not a point of order, shall give notice in writing to the Secretary- General specifying clearly and precisely the text of the matter to be raised. The member may be permitted to raise it only after the Speaker has given the consent and at such time and date as the Speaker may fix.}

10. Number of discussions held under Rule 184
(Sixth Session)**

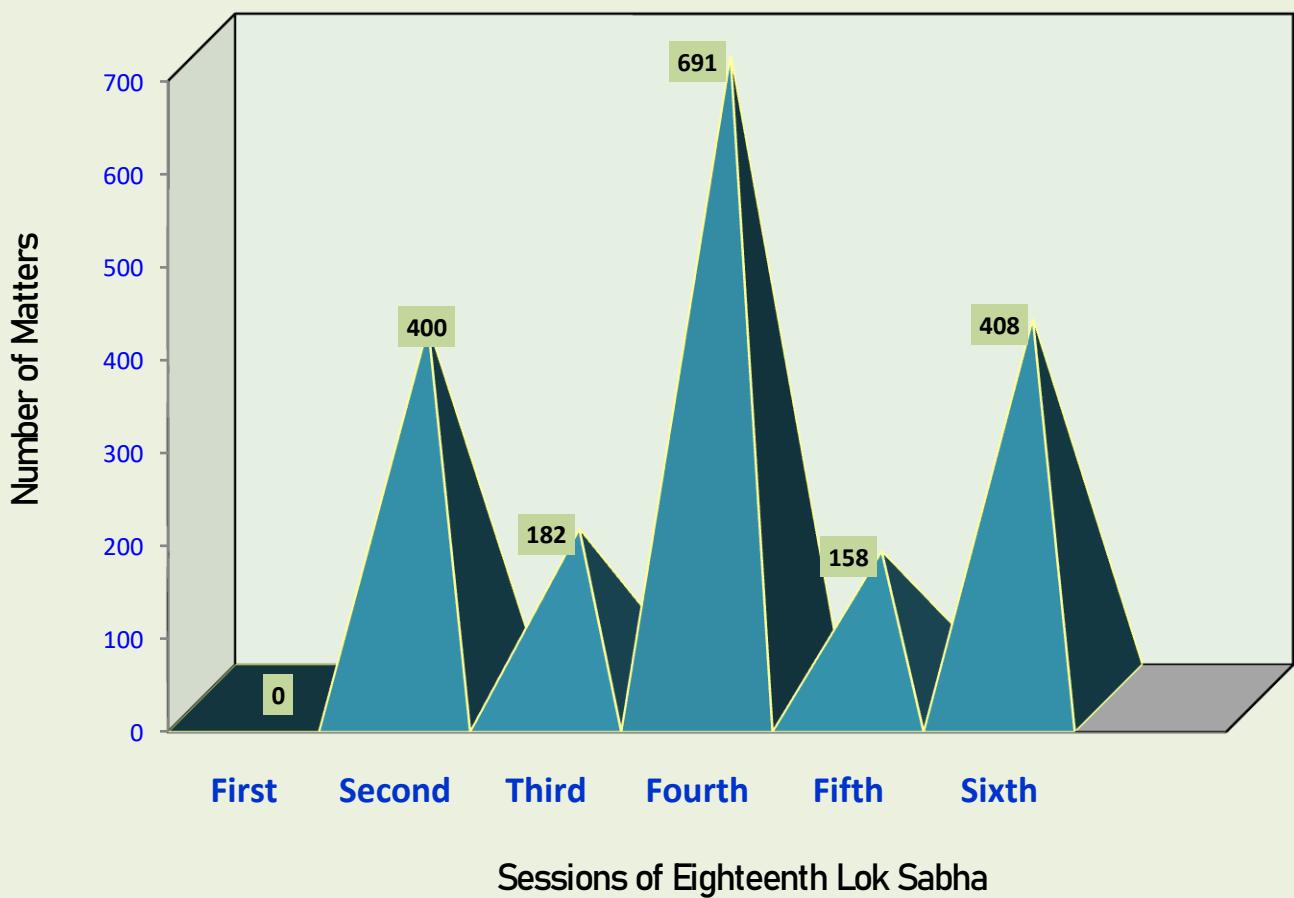
Notices Received	76
Admitted	Nil
Discussed	Nil

**Rule 184 states that “Save in so far as is otherwise provided in the Constitution or in these rules, no discussion of a matter of general public interest shall take place except on a motion made with the consent of the Speaker”.

**11. Number of matter of Urgent Public Importance
raised during “Zero Hour” (Sixth Session)**

408

**Number of Matters of Urgent Public Importance
raised during 'Zero Hour'**



There was no Zero Hour during the First Session of 18th Lok Sabha.

12. Number of Discussions under Rule 193

Nil

13. Statement by Ministers

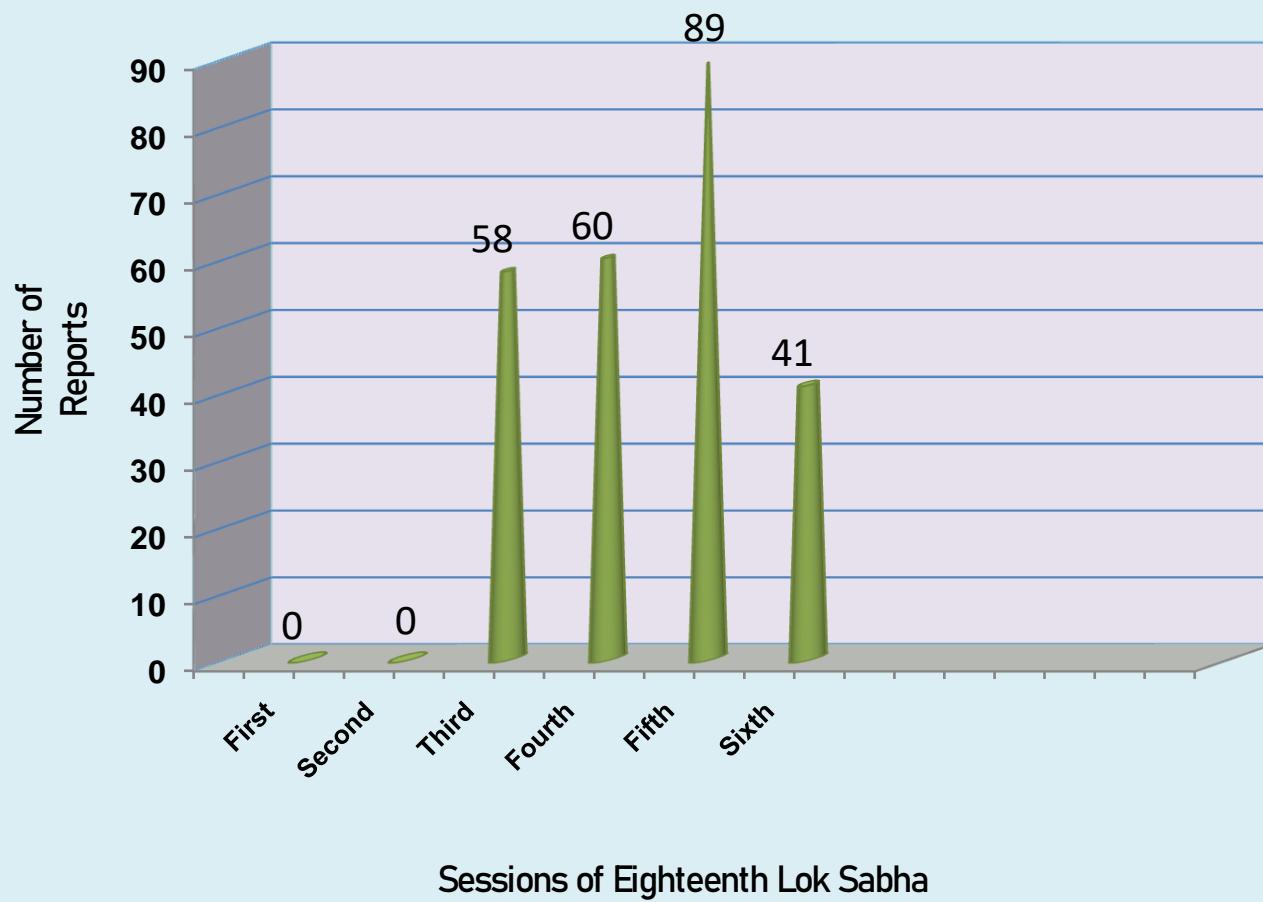
38

Under direction 73A	-	35
Under Rule 372	-	02
Statement by Minister of Parliamentary Affairs – 01		

14. Number of Reports presented by Departmentally Related Standing Committees (DRSCs) during 18th Lok Sabha (Sixth Session)

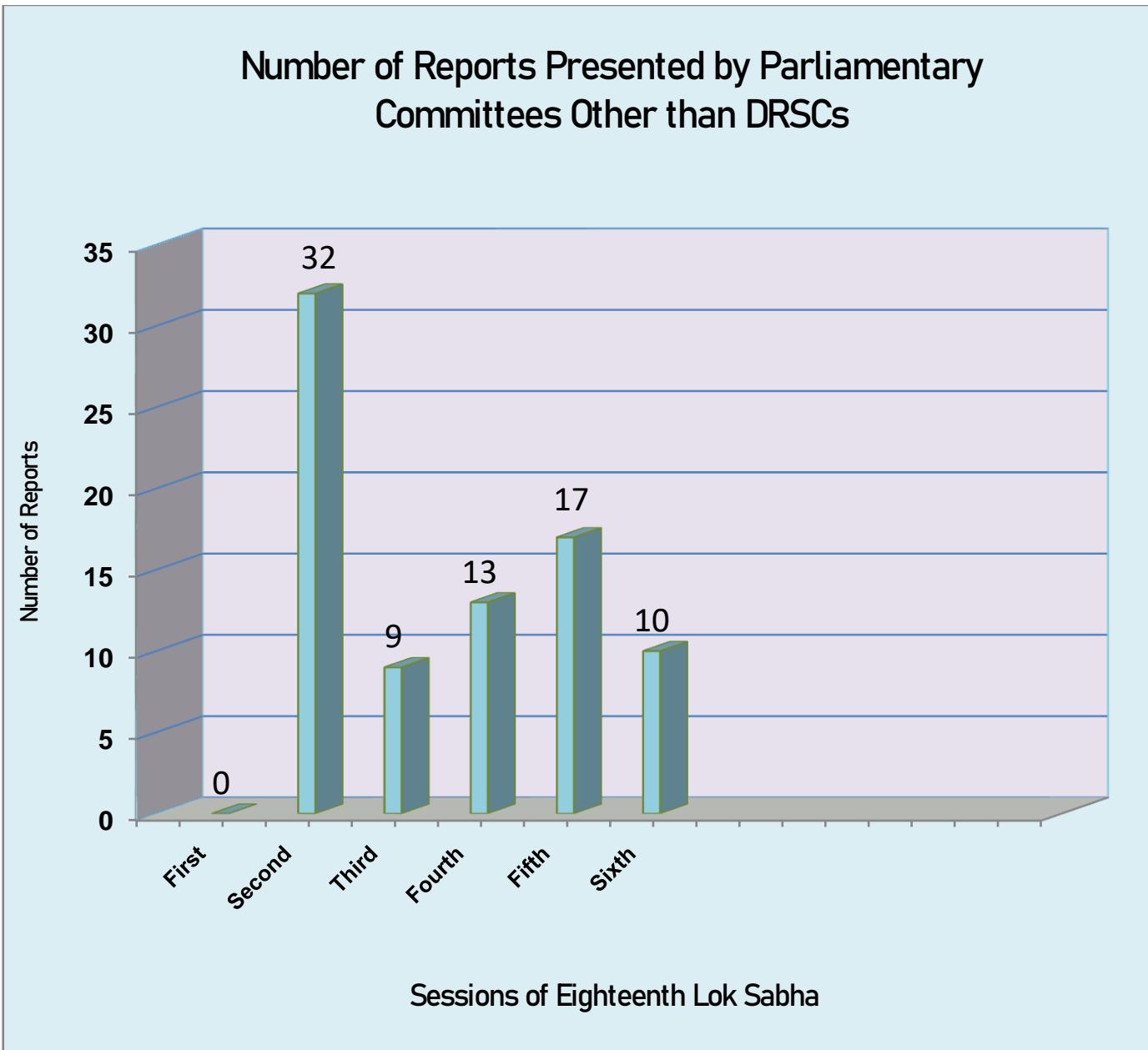
41

Number of Reports by Departmentally Related Standing Committees



**15. Number of Reports presented by Parliamentary Committees
Other than DRSCs (Sixth Session)**

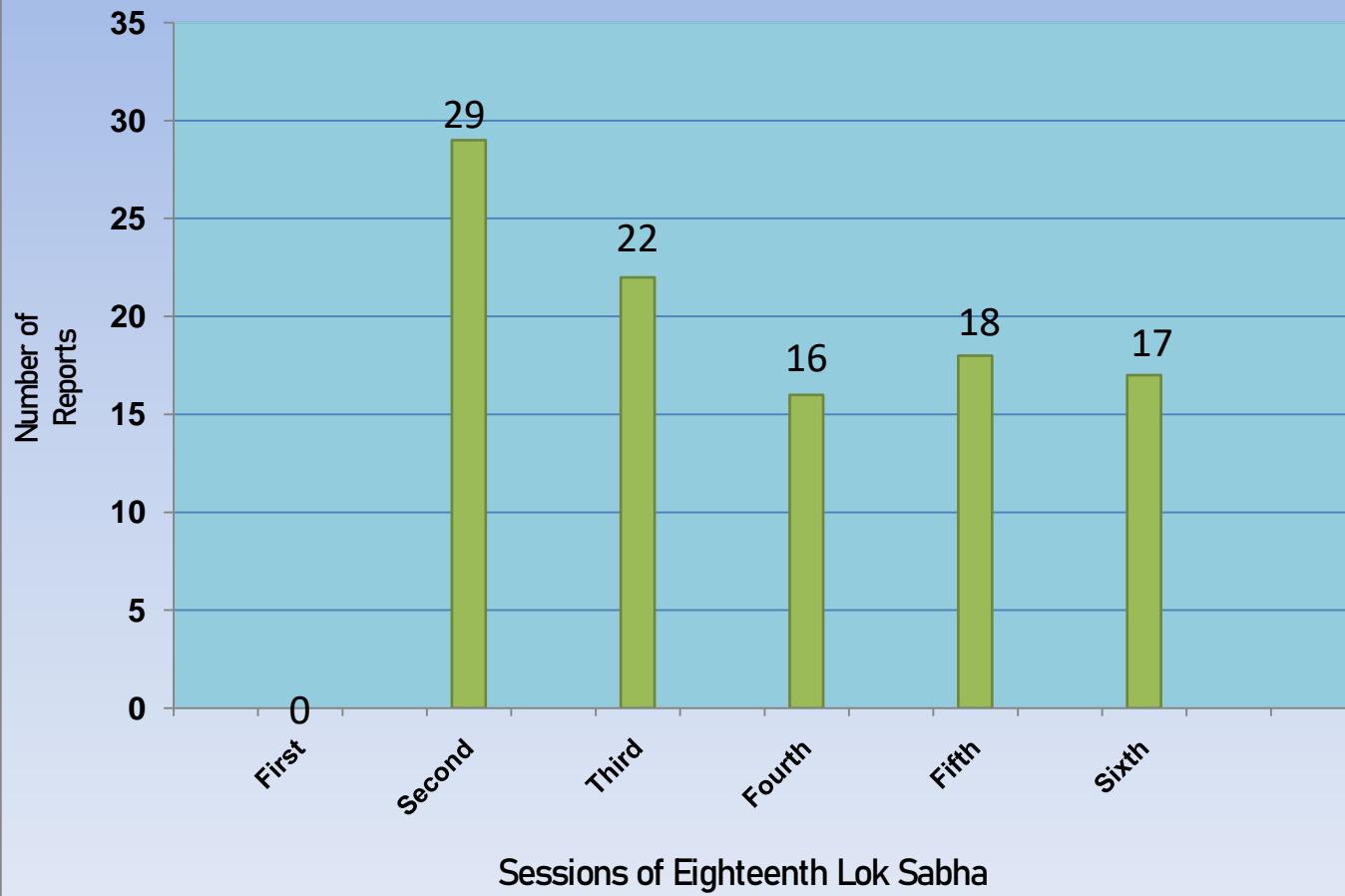
10



16. Number of Reports presented by Financial Committees (Sixth Session)

17

Number of Reports Presented by Financial Committees

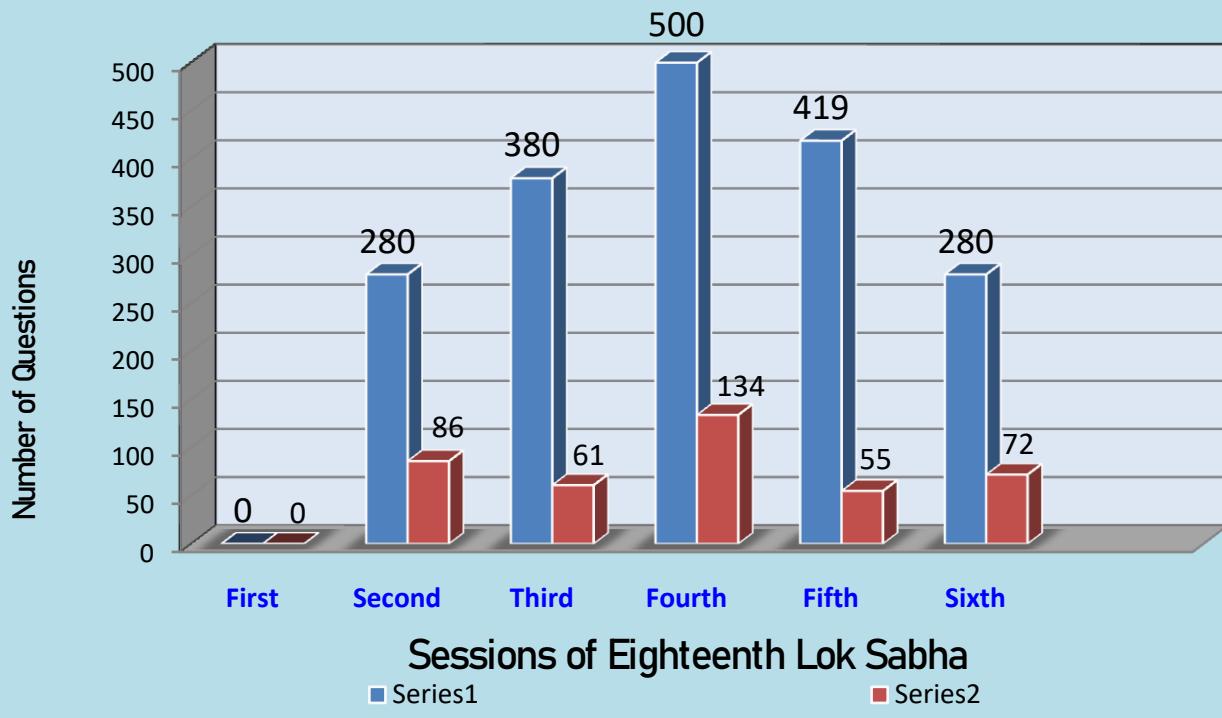


17. Total number of Questions admitted (Sixth Session)

SL. No.	Type of Questions	Number of Questions
1.	Starred Questions admitted	280
2.	Starred Questions answered orally	72
3.	Unstarred Questions admitted	3219#

ONE UNSTARRED QUESTION FOR 2.12.2025 WAS WITHDRAWN BY THE MEMBER

Starred Questions

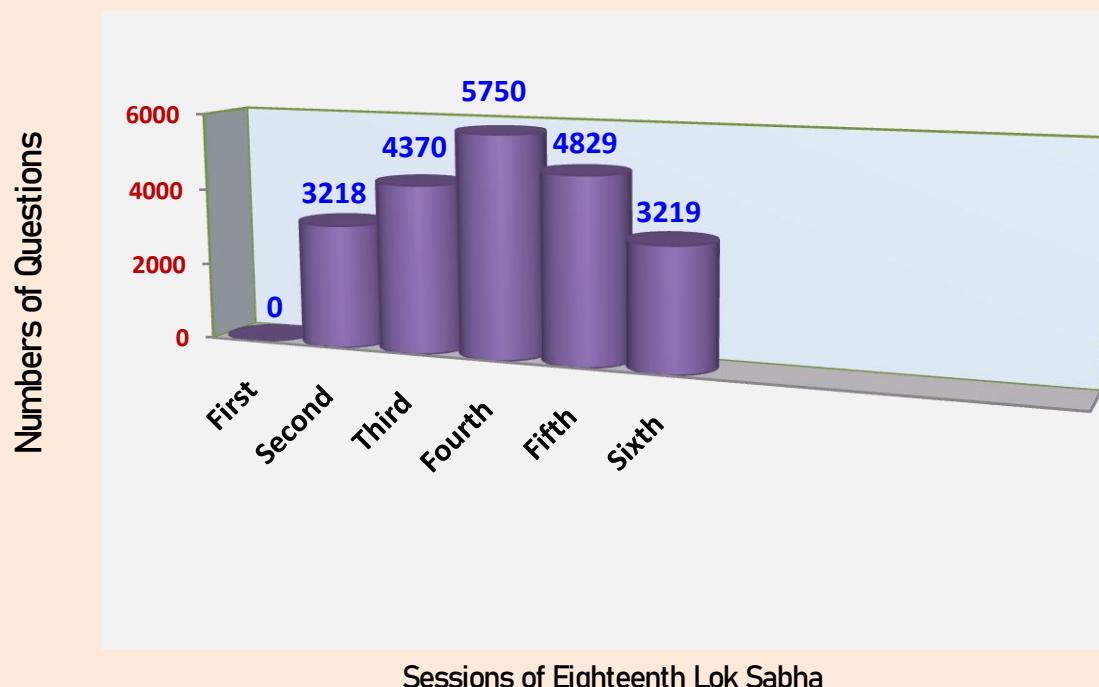


■ STARRED QUESTIONS ADMITTED

■ STARRED QUESTIONS ANSWERED ORALLY

There was no Question Hour during the First Session of 18th Lok Sabha.

Unstarred Questions admitted



There was no question Hour during the First Session of the 18th Lok Sabha.